

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 248/MP/2016
with IA No. 64/2016**

Coram:

**Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member**

Date of Order: 2nd April, 2019

In the matter of

Corrigendum to order dated 24.1.2019

And

In the matter of

Petition to set aside the demand letter dated 5.12.2016 issued by Bangalore Electricity Supply Company Ltd and for a declaration that Kudgi Transmission Limited is entitled for day to day extension of Scheduled COD for Elements 2 and 3 due to non-availability of interconnection facilities and for delay in handing over land notified by KIADB.

And

In the matter of

Kudgi Transmission Limited
TCTC Building, First Floor, PB No979,
Mount Poonamalle Road, Manapakkam
Chennai - 600 089

.....Petitioner

Vs

1. Bangalore Electricity Supply Company Ltd.
K.R. Circle Bangalore-560 001
2. Chamundeshwari Electricity Supply Corporation Ltd.
No. 927, L.J. Avenue New Kantharaj Urs Road
Saraswathipuram Mysore-570 009
3. Hubli Electricity Supply Company Ltd.
Navanagar, Hubli-587117
4. Mangalore Electricity Supply Company Ltd.
Paradigm Plaza A.B. Shetty Circle, Mangalore-575 001
5. Gulbarga Electricity Supply Company Ltd.
Station Road Gulbarga-585 101
6. Power Company of Karnataka Ltd.
Cauvery Bhavan, K.G. Road, Bangalore-560 001



7. Kerala State Electricity Board Ltd.
Vydyuthi Bhavanam, Pattom, Thiruvanthapuram,
Kerala-695 004

8. Tamil Nadu Generation and Distribution Corporation Ltd.
10thFloor, NPKRR Maaligai, 144,
Anna Salai, Chennai-600 002

9. Southern Power Distribution Company of Andhra Pradesh Ltd.
D. No. : 19-13-65/A, Srinivasapuram,
Tiruchanoor Road, Tirupati-517 503

10. Eastern Power Distribution Company of Andhra Pradesh Ltd.
P&T Colony, Seethammadhara,
Vishakhapatnam-530 013

11. Southern Power Distribution Company of Telangana Ltd.
6-1-50, Mint Compound, Hyderabad- 500 063

12. Northern Power Distribution Company of Telangana Ltd.
H. No.: 2-5-31/2, Corporate Office,
VidyutBhavan, Nakkalgutta,
Hanamkonda, Warangal-506 001

.....Respondents

CORRIGENDUM

This Petition was filed by the Petitioner, KTL and the same was disposed of by the Commission by its order dated 24.1.2019. Certain inadvertent typographical errors had crept in some paragraphs of the said order and the same is corrected and shall be read as under:

(a) In para 72, first line, ***the sentence “(i) non- availability of the required inter-connection facilities by PGCIL”***, stands deleted.

(b) In para 74, second line, the sentence ***“non-availability of inter-connection facilities by PGCIL”***, stands deleted.

(c) In para 81, first line, the sentence ***“(i) non-availability of the required inter-connection facilities by PGCIL”***, stands deleted.

(d) In para 81, seventh line, the word ***“para 75”*** shall be read as ***“para 74”***

3. All other terms in the order dated 24.1.2019 remains unchanged.

Sd/-
(Dr.M.K.Iyer)
Member

Sd/-
(P.K.Pujari)
Chairperson

